

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PVSRSN ENTERPRISE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PVSRSN Enterprise Private Limited
2.	Date of incorporation of corporate debtor	18 May 2006
3.	Authority under which corporate debtor is incorporated / registered	Registered under companies Act 1956 ROC-Hyderabad
4.	Corporate Identity No. of corporate debtor	U45200TG2006PTC050047
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No 101, Plot No 9, Sri Tulasi Homes, Arora Colony, Banjara Hills, Hyderabad, Telangana, India - 500034
6.	Insolvency commencement date in respect of corporate debtor	19 Dec 2025
7.	Estimated date of closure of insolvency resolution process	17 Jun 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Murali Prasad Nalam IBBI/IPA-001/IP-P00933/2017-2018/11537
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Villa 67, Road 3, Dollar Meadows, Ambitus School Road, Near DRK Engineering College, Bowrampet, Hyderabad, Telangana ,500043 Email: pvs.cirp@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Villa 67, Road 3, Dollar Meadows, Ambitus School Road, Near DRK Engineering College, Bowrampet, Hyderabad, Telangana ,500043 Email: pvs.cirp@gmail.com
11.	Last date for submission of claims	2 Jan 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

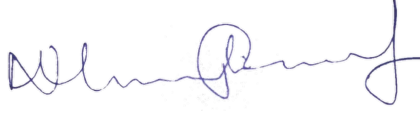

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the PVSRSN Enterprise Private Limited on 19 Dec 2025.



The creditors of PVSRSN Enterprise Private Limited, are hereby called upon to submit their claims with proof on or before 02 Jan 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Murali Prasad Nalam
Interim Resolution Professional
IBBI/IPA-001/IP- P00933/2017-2018/11537

Date and Place: 21st Dec 2025, Hyderabad